

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

**Ms. Manju Bindra, Sr. Administrative Officer** presently posted at South-West District, Dwarka Courts, New Delhi is hereby directed to look after the work of Public Information Officer, North District, Rohini Courts, Delhi in addition to the work already assigned to her, with immediate effect.

OFFICIATING PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

*Jain*  
23/9/22  
(SHAIL JAIN)  
DELHI  
mh

No. 75805-829 /Admn-I/P&T/HQs/2022

Dated, Delhi the 23 SEP 2022

**Copy forwarded for information and necessary action to:-**

1. The Principal District & Sessions Judge, North/South-West, Delhi/New Delhi.
2. The Officer In-charge, Accounts Branch, North/South-West, Delhi/New Delhi.
3. The Officer In-charge, Administration Branch-I, II & III, Central, Tis Hazari Courts, Delhi.
4. The. Sr. A. O (J)/A. O (J)/Branch In-charge, Administration Branch, Central/ North/South-West, Delhi/New Delhi.
5. PS to the Principal District & Sessions Judge (HQs), Central, Tis Hazari Courts, Delhi.
6. The Dealing Officials (Personal File / Leave / Seniority & Promotion) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Officials, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The Dealing Officials, layers Seat / Computer Branch, Central, Tis Hazari Courts, Delhi.
9. The PRO/APRO, Central/North, Delhi/New Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

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